

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4788-4790/2012

SANJAY SHARMA & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 06-06-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE AJAY RASTOGI
(VACATION BENCH)

For Appellant(s) Mr. Samir Ali Khan, AOR(Not Present)

For Respondent(s) Mr.V.Shekhar, Sr.Adv.
Mr.Rajeev Kumar Dubey, Adv.
Mr.Shashank Shekhar, Adv.
Mr.Kamlendra Mishra, AOR

Mr. Shrish Kumar Misra, AOR

UPON hearing the counsel the Court made the following
O R D E R

No one has appeared on behalf of the appellants.

List on 09.07.2019.

(SATISH KUMAR YADAV)
AR-CUM-PS

(ANITA RANI AHUJA)
COURT MASTER (NSH)